

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 152(ND)/2013
CA NO.

CORAM:

PRESENT: S.H. R. VARADHARAJAN
Hon'ble MEMBER (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016 TAKEN UP BY THE SPECIAL BENCH

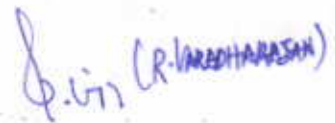
NAME OF THE COMPANY: B.P Singh & Ors.
V/s.
M/s. Bulland Buildtech Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Order

List on 07.09.2016 at 2 p.m.


(R. VARADHARAJAN)
MEMBER (J)


(S.K. MOHAPATRA)
MEMBER (T)